

Office Notice, Office
Memorandum, of coram
Appearance, Tribunal's
Orders of direction &
Registrar's Orders.

Tribunal's Orders

Fined For AH
on 28/2/94

(1) 26.6.1995.

None for the
applicant.
Notice before
admission.

Returnable on

7/8/1995

For Yale
DY. Registrar

Noted
4/2/94

(P.P. Srivastava)
M(A)

(M.S. Deshpande)
v/c.

OS

Fined for AH
24-3-95

Dated: 7/8/95 (N.No. 1)

None for the applicant
Sh. V.S. Marwaha for the
Respondents.

The O.A. is dismissed
in default of the appearance
of the applicant.

Noted
15/4/95
(for Deshpande)

As per record before
on 28/3/95 matter
is now fixed for
AH on 26/6/95

(P.P. Srivastava) (M.S. Deshpande)
M(A) v/c.

Notices issued to
Applicant/Respondents on

29/6

Order/Judgement despatched
to Applicant/Respondent (s)

on 17/8/95

17/8/95